

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1776**  
TO BE ANSWERED ON 04/08/2023

**CROP FAILURE DUE TO HEAVY RAIN**

1776. SHRI PRAMOD TIWARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware of the severe crops failure due to heavy rain in different parts of the country and if so, the details thereof;
- (b) the steps being taken under Pradhan Mantri Fasal Bima Yojana (PMFBY) to address this issue;
- (c) whether Government is providing benefits to farmers through this scheme and if so, the details thereof; and
- (d) the current data and total amount insured under PMFBY?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a): Yes, Sir. The Ministry of Home Affairs has constituted six Inter-Ministerial Central Teams to visit the States of Uttarakhand, Himachal Pradesh, Assam, Gujarat, Punjab & Telangana to assess the loss due to floods/cyclones.

(b) to (d): The Government of India has introduced yield based “Pradhan Mantri Fasal Bima Yojana” (PMFBY) and weather based “Restructured Weather Based Crop Insurance Scheme” (WBCIS) from Kharif 2016 season to provide financial support to the farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of the farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under the Scheme, the claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The scheme is optional for the States/Union Territories. During 2022-23, a sum of Rs.2,04,689/- crore for 1080.8 lakh farmers applications has been insured under PMFBY & RWBCIS (as on 30.06.2023).

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